

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 112

CP(IB) No.208/Chd/Pb/2022

**IN THE MATTER OF:**

Intec Capital Ltd.

...Petitioner

Vs.

Mr. Gaurav Raj

...Respondent

**Under Section:** 95, IBC 2016

**Order delivered on 23.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Applicant/Financial  
Creditor

: Mr. Manish Kumar, Advocate

For the Respondent/  
Personal guarantor

: Ms. Gulrukh Sidhu proxy counsel for Mr. Aalok  
Jagga, Advocate

For the RP

: Ms. Pridhi Singla, Advocate

**ORDER**

Vakalatnama has been filed by Mr. Manish Kumar, Advocate on behalf of the applicant/financial creditor vide Diary No.01279/6 dated 24.06.2024. The same is taken on record. Pleadings are stated to be completed. A date is requested by proxy counsel for the personal guarantor, let the matter be listed on 28.08.2024.

Sd/-  
**(ASHISH VERMA)**  
**MEMBER (T)**

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Pooja